

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510

IB - 112/ND/2021

New IA/5470/2022, New IA/5541/2022, IA/1666/2022,
IA/3116/2022, IA/628/2022

IN THE MATTER OF:

Fidus Finance Pvt. Ltd.

....Applicant

Vs.

IIC Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 17.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : IA/3116/2022 - Advocate Aaditya Vijaykumar,
Advocate Ayushi Kumar and Advocate Akshit Mohan,
Abhishek Anand, PRateek Kushwaha, Nikhil Jain Adv.
for Liquidator

For the Respondent : Adv Puneet Rai for Income Tax Dept, I A No. 628 of
2022 Aman Leekha Advocate for HDFC Bank

ORDER

New IA/5470/2022:-

This is an application under Regulations 31(1) & (2) of the IBBI (Liquidation Process) Regulations, 2016 by the Liquidator of the IIC Ltd (A Company under Liquidation Process) for placing on record the list of Stakeholder of the Corporate Debtor along with affidavit in support.

The same is taken on record with just exceptions.

With this order, the present IA **stands disposed of.**



New IA/5541/2022:-

This is a Preliminary Report under Regulation 13 of the IBBI (Liquidation Process) Regulations, 2016 by the Liquidator appointed under the IBC, 2016 along with affidavit in support.

The same is taken on record with just exceptions.

With this order, the present IA **stands disposed of**.

IA/1666/2022:-

Counsels for Applicant and Respondent submitted that this matter has become infructuous. Their submission is recorded.

Accordingly, the same is **dismissed being infructuous**.

IA/3116/2022 & IA/628/2022:-

Post these IAs on **05.12.2022**.

-sdr-

(RAHUL BHATNAGAR)
MEMBER (T)

-sd-

(JUSTICE TELAPROLU RAJANI)
MEMBER (J)